

## Calcutta High Court (Appellate Side)

Scrutiny List From 27-08-2021 To 27-08-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1520/2021	SHRABANI KUNDU	PRAJAINI DAS	17-09-2021	1. exact district not mentioned in respondent address .
2	CO	1523/2021	PRATIMA NEOGI	MADHURIMA DAS	17-09-2021	1. NO PHOTOCOPY OF PREVIOUS COURT RECORD HAS BEEN ATTACHED WITH SYNOPSIS .
3	CPAN	627/2021	DIPALI MARDI	ASHOK KUMAR JHA	17-09-2021	1. NO SHORT LIST OF DATES, SYNOPSIS AND PHOTOCOPY OF IMPUGNED ORDER DATED 04.06.2018 AFTER THE PRESENTATION FORM.
4	CPAN	628/2021	ALMIRA PARVIN	ARNAB SAHA		
5	CPAN	630/2021	SMT PUSPA SARDAR AND ORS	PURBANSHU CHANDRA MITRA	17-09-2021	1. PHONE NO OF THE PETITIONER IS NOT WRITTEN ON THE PRESENTATION FORM  2. NUMBERING ORDER OF THE PETITIONERS SEEMS TO BE WRONG ON PAGE NO 6. 3. A XEROX COPY OF THE ORDER IS NOT ATTACHED AFTER THE PRESENTATION FORM.
6	CPAN	633/2021	MAYA RANI KARMAKAR AND ORS	ANIT KUMAR RAKSHIT	17-09-2021	1. LIST OF DATES AND SYNOPSIS HAVE EXCEEDED THE STIPULATED LIMIT OF 2 PAGES. 2. A XEROX COPY OF THE ORDER IS NOT ATTACHED AFTER THE PRESENTATION FORM. 3. PHONE NO OF THE PETITIONER IS NOT WRITTEN ON THE FORM.
7	CPAN	634/2021	ANIRBAN GHOSH	PARTHA PRATIM DUTT	17-09-2021	LIST OF DATES, SYNOPSIS AND A XEROX COPY OF THE ORDER ARE NOT ATTACHED AFTER THE PRESENTATION FORM
8	CRA	257/2021	MANINDRA NATH MONDAL AND ANR	RANANJAY CHATTERJEE	17-09-2021	1. SYNOPSIS AND LIST OF DATES HAVE EXCEEDED THE STIPULATED LIMIT OF 2 PAGES. 2. A XEROX COPY OF THE ORDER IS NOT ATTACHED AFTER THE PRESENTATION FORM
9	CRM	5687/2021	GOBINDA SEN	Jeenia Rudra	17-09-2021	1. LOWER COURT CASE NO NOT MENTIONED IN FIRST PARAGRAPH OF THE PETITION .
10	CRM	5690/2021	MUCHIRAM HALDER @ MUCHIRAM HALDAR	SAHIDUR RAHAMAN	17-09-2021	1. NO NOTARY STAMP ON ID PROOF AND AFFIDAVIT PAGE
11	CRM	5699/2021	TUMPA GHOSH @ HALDER @ TUMPA HALDER	RAJA BISWAS	17-09-2021	1) PP COPY IS NOT PROVIDED

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12	CRM	5707/2021	PRASANTA KUMAR MANDAL	SACHIT TALUKDAR	17-09-2021	1) SIGNATURE OF THE ADVOCATE IS MISSING IN THE PRESENTATION FORM AND IN THE HONBLE SECOND JUDGES COPY.
13	CRM	5709/2021	SHYAM SUNDAR GHOSH	PRASUN M,UKHERJEE	17-09-2021	1)REJECTION REPORT SHOULD BE INCLUDED IN THE FIRST PARAGRAPH OF THE PETITION.
14	CRM	5713/2021	SUSANTA DAS@SRI SUSANTA KUMAR DAS AND ANR	RITAM CHOWDHURY	02-09-2021	1. NO DETAILS REGARDING REJECTION IN LOWER CT HAS BEEN WRITTEN IN THE FIRST PARAGRAPH.
15	CRM	5730/2021	SUJIT SEN	SAGNIK MUKHERJEE	17-09-2021	WRONG SECTIONN HAS BEEN WRITTEN IN ADVOCATE COPY ATTACHED TO THE PETITION
16	CRR	1713/2021	DR. SUKUMAR MK GHOSH	ABHIJIT SARKAR	17-09-2021	1) SYNOPSIS AND SHORT LIST OF DATES ARE NOT PROVIDED
17	CRR	1717/2021	MOHAMED NISAR P	MOUMI YASMIN	17-09-2021	A XEROX COPY OF THE ORDER IS NOT ATTCHED AFTER THE PRESENTATION FORM. 2. THE NAME OF THE CHIEF JUSTICE IS NOT PROPERLY WRITTEN.
18	CRR	1718/2021	GIJO T GEORGE MALAPPURAM THEKKEMURIYL	MOUMI YASMIN	17-09-2021	WRONG ADDRESSING OF HONBLE CHIEF JUSTICE ACTING .
19	CRR	1719/2021	UTTAM KUNDU	KAUSHIK GHOSH	17-09-2021	LIST OF DATES AND SYNOPSIS HAVE EXCEEDED THE STIPULATED LIMIT OF 2 PAGES.
20	CRR	1720/2021	UTTAM KUNDU	KAUSHIK GHOSH	17-09-2021	1.LIST OF DATES AND SYNOPSIS HAVE EXCEEDED THE STIPULATED LIMIT OF 2 PAGES.
21	MAT	896/2021	GOURI SANKAR JALAL	PRIYANKA JANA	02-09-2021	1. NO ADVOCATE SIGNATURE ON DOCUMENT LIST PAGE
22	WPA	13461/2021	BRISHTI DEBNATH	RAHUL SHARMA	17-09-2021	1. NO WELFARE LOGO HAS BEEN PROVIDED IN VAKALATNAMA
23	WPA	13488/2021	DR. LAKSHMI NARAYAN CHAKRABARTI	DEVSPANJAN DAS	17-09-2021	1) ADVOCATE SIGNATURE IS MISSING IN THE ZERO PAGE OF THE PETITION.
24	WPA	13515/2021	BINAY JANA AND ANR	SANATAN MONDAL	17-09-2021	1. AUTHORIZATION CERTIFICATE BY THE LD. ADVOCATE AND SIGNATURE OF THE PETITIONER AT THE END OF THE PRAYER ARE ABSENT.